

Name of Corporate Debtor : PIYALI TRADING COMPANY PRIVATE LIMITED
 Date of commencement of CIRP : 09.06.2025

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This list is as on 3rd February, 2026

For any query related to claims, please contact on e-mail id: cirp.piyalitrading@gmail.com

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claims admitted					(Amount in Rs.)			Remarks, if any	
		Date of receipt	Amount Claimed	Amount of Claims Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of Contingent claims	Amount of any mutual dues, that may be		Amount of Claim not admitted
1	Agrotrade Enterprises Limited	24.06.2025	8,56,52,356	8,46,52,356.00	Unsecured	-	0.00	No	100	0.00	0.00	10,00,000	-
Total			8,56,52,356.00	5,46,52,356.00		0.00	0.00	No	100	0.00	0.00	10,00,000.00	-

Handwritten signature